उसका प्रशासन चलाने के लिये नियमित प्रबंधकीय तथा गैर-प्रबंधकीय संवर्ग हैं। तथापि, संगठन के हित में कुछ व्यक्तियों क) प्रतिनियुक्ति पर लिया जाता है।

(ख) भीर (ग). प्रश्न नहीं उठते।

Demand for Trivandrum-Kuwait Flight

5434. PROF. P. J. KURIEN: WILL the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government have received any representation from the Kuwait Malayalee Samajam regarding the Trivandrum-Kuwait flight; and
- (b) if so, the details and the action proposed to be taken on the representation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. The Kuwait Malayalee Samajam have submitted a memorandum drawing the attention of the Government to the difficulties experienced by passengers travelling on the Kuwait-Trivandrum flight occasioned by denial of seats at the last moment despite confirmation by Air India office. The matter is being looked into.

Loans to Scheduled Castes and weaker sections under differential rate of interest scheme

5435. SHRI RAM VILAS PASWAN: Will the Minister of FINANCE be pleased to state:

- (a) the total number of persons balonging to Scheduled Castes and Weaker Sections who got loans up to Rs. 5,000/- in terms of the Differential Rate of Interest Scheme for which 4 per cent rate of interest is being charged during 1979-80, 1980-81 and upto 30-8-1982 year-wise given by each of the Scheduled and Non-Scheduled and Nationalised Banks;
- (b) whether there are general complaints that Scheduled Castes and Weaker Sections are not getting such loans easily and no proper propaganda

is being done to popularise the The state of the later rate

- (c) whether sufficient stocks of forms and documents etc., are not being kept in most of the branches of the above banks; and
- (d) what are the guidelines, rules, regulations and directions of the Reserve Bank and all other above stated banks for sanctioning loans under the above Scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) (a) The existing data reporting system followed by the banks does not yield information in the manner asked for. However, information regarding the total number of beneficiaries, including those belonging to SC/ST, the total amount outstanding under the DRI Scheme is indicated in the statement. I laid on the Table of the House. [Placed in Library See No. LT-4503/ 821 The information relates to two years i.e., 1979 and 1980. It is bankwise for public sector banks. As regards private sector banks, information is readily available in respect of only some of the banks as reported by the Reserve Bank of India.

- (b) Under the DRI Scheme, a target of 40 per cent of the advances going to the members of the SC/ST has been laid down. As will be observed from the statement laid on the table of t he House, the banks have been generally lending to these persons more than the targeted figure.
- (c) While keeping in view the need of avoiding over-indenting and wastages of various items of stationery, banks do endeavour to ensure that their branches have stocks of application forms adequate for the need of their clients. Shortfalls wherever they occur are made up expeditiously. Specific cases of persistent shortages, if brought to notice, could be looked into.
- (d) The guidelines on the DRI Scheme to the public sector banks have been issued by the Government and to private sector banks by the

Reserve Bank of India. A summary of these guidelines is given in the statement II laid on the Table of the House. [Placed in Library. See No. LT-4503/82].

Import of polyester staple fibre

5436. SHRI SUDHIR GIRI : Will the Minister of COMMERCE be bleased to state:

- (a) the total quantity of cotton exported in 1981-82;
- (b) the total quantity of polyester staple fibre required in the country and that imported from abroad during 1981-82;
- (b) the impediments, if any, in the way of producing in the country the total requisite polyester staple fibre;
- (d) the names of the countries from which polyester staple fibre was imported; and
- (e) whether Government propose to restrict the import of polyester staple fibre to encourage the cotton goods consumption and more production of polyester staple fibre in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) 2 lakh bales of cotton were exported during 1981-

- (b) The demand for Folyester Staple Fibre as estimated at the end of the Sixth Plan is 110 thousand tonnes. During 1981-82 the domestic production was about 30,000 tonnes and 1770 tonnes (Provisional figures) were imported.
- (c) The industry is capital and technology intensive, otherwise there appear to be no basic impediments of a long term nature.
- (d) Important sources include USA, Japan, U. K., West Germany and Taiwan etc.
- (c) Presently there is no proposal under consideration of Govt. to change the existing Import Policy on P. S. F.

Insurance Policies Sold by L . I. O.

5437. SHRI G. Y. KRISHNAN: Will the Minister of FINANCE be pleased to state:

- (a) the total number of insurance policies sold by the LIC so far during the last twenty-five years which remained alive till maturity;
- (b) what is the total number of insurance agents of the LIC who belong to multi-millionaire houses; and
- (c) what are the names of the houses to which these insurance agents belong ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHR) JANARDHANA POOJARY): (a) The LIC maintains statistics of maturity claims paid every year, without reference to the year of issue of the policy. Separate statistics of maturity claims pertaining to policies issued during the last 25 years are not avail-

(b) and (c). The LIC maintains classification of agents only according to whether they are operating in rural/urban areas. The desired information is, therefore, not available.

मार् बी॰ एच॰ एम॰ जुट मिल्स कटिहार के मजदूरों द्वारा ग्रान्वोलन

5438. श्री रामान्तार शास्त्री : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

- (क) पया यह सच है कि आ० बी० एच० एम० जूट मिल्स कटिहार के यजदूर प्रपनी मांगों को लेकर 25 जून, 1982 से म्रान्दोलन कर रहे हैं :
- (ख) यदि हां, तो उनकी मांगों का ब्योरा क्या है ; ग्रीर
 - (ग) सरकार की उन पर क्या प्रतिक्रया